NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/180/2017

NAME OF THE PETITIONER(S)

: MUNEES ENGINEERING & SERVICES PVT LTD

NAME OF THE RESPONDENT(S)

: ROC CHENNAI

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. S.A. DOVBAVODING ADV

ORDER

Counsel for petitioner present. No representation on behalf of the ROC. Time is extended for making submissions by both the parties. Put up on 03.01.2018.

-30r S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)

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